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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Sangeeta Vijay Kumar
V/s.
Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Gauraj Shah
a/w Rahul D Oak
& Siddhesh Shetye.

Advocate
for
Petitioner



2 ARMIN WANDREWALA
A/W
AKSHAY VANI
A/W
MANAN JAISWAL
1/B
M/S VANI & ASSOCIATE

Advocates
for
Respondents



ORDER

CP 20/ 241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 20.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)